

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6700 - JK (LD) of 2026

DATED:- 03 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

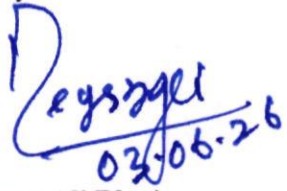
Commissioner/Secretary to the Government

No:-LAW-OIC/6/2026

Dated 03.06.2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 6700-JK (LD) of 2026 dated 03.06.2026

S.No.	Title of the Case	OIC
1	T.A No. 232/2022 titled Dr. Muhammad Afzal-ud-Din Vs H&ME	Mr. Abdul Raqib Bhat (JKAS) Under Secretary to the Government, Health and Medical Education Department
2	O.A No. 446/2025 titled Dr. Sunil Bhagat Vs UT of J&K)	Mr. Abdul Raqib Bhat (JKAS) Under Secretary to the Government, Health and Medical Education Department
3	O.A No. 694/2025 titled Dr. Sheetal Kumari and Ors. Vs UT of J&K)	Mr. Abdul Raqib Bhat (JKAS) Under Secretary to the Government, Health and Medical Education Department
4	O.A No. 369/2026 titled Sayika Tariq & Ors Vs UT of J&K & Ors.	Dr. Rukhsana Najeeb, Principal Government Medical College, Anantnag
5	O.A No. 858/2025 titled Dr. Shamma Vs UT of J&K & Ors)	Mr. Mushtaq Ahmad Khan, (JKAS) Under Secretary to the Government, Health and Medical Education Department
6	WP(C) No. 885/2024 titled Sohni Devi Vs UT of Jk 7 Ors.	Dr. Tanveer Ahmad Rather, Mobile No. 7889923811 Chief Medical Officer, Doda
7	OA No. 475/2026 titled Dr Nasreen Akhter Vs UT of Jk & Ors.	Mr. Abdul Raqib Bhat (JKAS) Under Secretary to the Government, Health and Medical Education Department
8	OA No. 1519/2025 titled Dr. Shagufta Yousuf Vs UT of J&K & Ors.	Dr Murtaza Rashid (JKAS) Deputy Secretary to the Government, Health and Medical Education Department
9	M/s Sam Kem V/s U.T of J&K & Ors. in WP (C) No.1047/2025, No.2500/2025.	Dr. Mohammad Saleem Itoo, Deputy Registrar (Academics), Government Medical College, Srinagar

